

Declaration of Assets and Liabilities

St Cista (591-1

Year 2022-2023

I Shubham Kumar, 2son/daughter/wife of Kanhaiya Prasad Gupta, aged 23 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A.Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to begiven)

No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 20000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs 30000/- (2) SBI, Bariyarpur - Rs 3000/- (2) B.O.I. Rs 1500/-	NiI	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Glamour BR-01-FJ-6746	Nil	Nil	Nil	Nil
vi)	Jewellery (give details of weight and value)	Gold – 70gm Silver – 250gm	Nil	Nil	Nil	Nil
vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovableassets

[Note: Properties in joint ownership indicating the extent of joint ownership willalso have

to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank /	Amount outstanding as
No.		Financial Institutions(s) /	on 650000/- as on
		Department (s)	S.B.I
(a)	(i) Loans from Banks	S.B.I, Bihar Vidhan Mandal	
			Nil
	(ii) Loans from financial		
	institutions	Nil	Nil
	institutions	Nil	Nil

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	(iii) Government Dues:		
	(a) dues to departments	Nil	Nil
	dealing with government		
	accommodation		
	(b) dues to departments		
	dealing with supply of	Nil	Nil
	water		
	(c) dues to departments		
	dealing with supply of	Nil	Nil
	electricity		
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing	1111	1411
	withgovernment	Nil	Nil
	transport (including aircraft		
	andhelicopters)		
	(f) Other dues, if any	N. T.	
		Nil	Nil
b)	(i) Income Tax including surcharge [Also indicate the assessment year	Nil	100 March 100 Ma
	upto which Income Tax Return	Assessment Year 2022-2023	Nil
	filed. Give also Permanent	Pan No HYMPK0888R	
	Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate		
	the assessment	Nil	Nil
	year upto which Wealth Tax return filed.]	· 5.	9337000.00
	(iii) Sales Tax [Only in case		
	of proprietary business]	Nil	Nil
	(iv) Property Tax		

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B. Personal Detail

GPF/CPF/PRAN No.

PRAN No.- 110165365443

Gender

(M/F)

Date of Birth

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(DD/MM/YYYY)

Class/Group

(A/B/C)

Cadre

Bihar Legislative Assembly, Patna

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(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

MUNGER

I hereby declare that the above details are true to the best ofmyknowledge and belief.

Signature. Alubhan Kuur.

Name of Employee: Shubham Kumar - 2

Place: PATNA

Designation: Office Attendant

Date: 06/02/2023

Department: Bihar Legislative Assembly, Patna

Shubham Kumal